

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 04/03/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Shrish Kumar Misra, Adv.

Ms. Sheenu C. Adv,

UPON hearing the counsel the Court made the following

O R D E R

Despite last opportunity having been granted to respondent
nos. 1 and 2, they have not filed counter affidavit, as such,
further opportunity is declined.

Respondent no. 3 has already filed counter affidavit

Await service of respondent respondent no. 4.

List again on 03.05.2016.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rajni Mukhi
Date: 2016.03.04
17:01:35 IST
Reason: